

(b) The sale proceeds from the tickets for the Republic Day Parade for the last three years are as under:—

1978 : Rs. 2,14,400/-

1979 : Rs. 2,66,107/-

1980 : Rs. 2,68,610/-

(c) The sale proceeds from the tickets for the Republic Day Parade for the last three years have been credited to the Consolidated Fund of India.

Review in the supply of Nuclear fuel by U.S.A.

3092. SHRI CHITTA MAHATA:

SHRI SUBHASH CHANDRA
BOSE ALLURI:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the new U.S. Administration in the course of its review of foreign policy issues had examined the question of nuclear fuel supplies for the Tarapur reactor;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH):

(a) The Government of India are not aware of the nature of internal reviews of foreign policy issues by the U.S. Administration.

(b) and (c). Does not arise.

Legal status of I.B.

3093. SHRI ANAND SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the legal status of the organisation known as Intelligence Bureau;

(b) whether it is existing by an Act of Parliament;

(c) whether there is any committee responsible for supervising and monitoring the actual work of I.B.; and

(d) whether Government propose to appoint a watch dog committee for I.B.?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) The Intelligence Bureau figures in the Seventh Schedule of the Constitution under the 'Union List'. In the Government of India (Allocation of Business) Rules, 1961, this organisation has been placed under the Ministry of Home Affairs and functions as an attached office of the Ministry.

(b) There is no separate act of Parliament for Intelligence Bureau.

(c) No, Sir. Ministry of Home Affairs supervises the working of the Intelligence Bureau.

(d) There is no such proposal.

बैंकों में श्रम जीवी संघ

3094. श्री सत्यनारायण जादिया: क्या श्रम मंत्री यह बताने का कृपा करेंगे कि:

(क) भारतीय स्टेट बैंक, भारतीय रिजर्व बैंक, जीवन बीमा निगम और भारतीय खाद्य निगम में श्रम जीवी संघों को मान्यता देने के लिए क्या प्रक्रिया अपनाई जाती है;

(ख) प्रत्येक संगठन में पंजीकृत श्रमिक संघों की संख्या कितनी है, प्रत्येक का पंजीकरण का वर्ष भी बताएं और 1969-80 दौरान उनकी सदस्य संख्या कितनी थी; और

(ग) उन अखिल भारतीय संघों के क्या नाम हैं जिनके साथ उक्त प्रत्येक संघ संबद्ध है ?